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04/2

FORM NO. - 4.
CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH, CALCUTTA

ORDER SHEET

OA-173/97-9/2002

Application No. (OA-173/97) of 2002.

Applicant (s) V.O.I. & ORS (R.B.B.) Respondents SUKAMAL DEY & ORS
(S.E.R.)

Advocate for Applicant (s) M. R. K. DE Advocate for Respondent(s)

Notes of the Registry

Order of Tribunal

The application is filed
on 22.3.2002 for review.

DISPOSED OF BY CIRCULATION

Date of order: 02-07-2002

Review Application perused. The order dated 15.02.2002 was passed on the basis of the decisions in the earlier cases of this Tribunal.

2. The applicants (respondents of the OA) state that there is problem in implementing the order.

3. It is well settled that review can be made only when an error apparent on the face of the record is pointed out. No case of error on the face of the record is stated in the review application.

4. Consequently, the review application is dismissed by circulation.

I agree.

(G. L. Gupta)
VICE-CHAIRMAN

(S. Biswas)
MEMBER (A)

Review Application No. 9/2002

has been filed by the respondents (in OA 173/97) to review the Order dt. 15/2/02 passed by Hon'ble Mr. Justice G. L. Gupta, Vice-Chairman and Hon'ble Mr. S. Biswas, Administrative Member.

In terms of sub para 1 under para 1 of the CAT Rules of Procedure, 1993 the matter is to be disposed of by circulation.

However, the above mentioned Review Application may be placed before Hon'ble Mr. Justice G. L. Gupta, Vice-Chairman and Hon'ble Mr. S. Biswas, Member (A) to consider the matter by circulation.

Submitted Pl.

S.D.(J)

or May kindly lay before
the Hon'ble vice chairman and

18/6/02

9/7

Notes of the Registry

Order of the Tribunal

Hon'ble Mr. S. Biswas
Member (A) for Considera-
tion of the above RA by
Circulation as per Rule

Sd/-
18/6/22

Ld. Registrar

P.S. To Hon'ble vice-Chairman.

Sd/-
19/6/22